

**BEFORE SHRI G.S. YADAV, JOINT SECRETARY & LEGAL ADVISER
AND FIRST APPELLATE AUTHORITY (NOTARY)**

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, ROOM NO. 406-B
'A' WING, SHASTRI BHAWAN, NEW DELHI-110001

Appeal No. 26/JS&LA(GSY)/NC/RTI/2016

IN THE MATTER OF:

Sh. Manhar Prabhudas Khandawala,
111, Ajay Apartment, 11th Floor,
16, Hansaraj Lane, Byculla,
Mumbai-400027

- Appellant

Versus

Central Public Information Officer (NC)
Ministry of Law & Justice
Department of Legal Affairs
R.No.433(A), Shastri Bhawan, New Delhi – 110001

- Respondent

ORDER

Date: 04.08.2016

The Appellant has preferred the present Appeal received in this office on 9.8.2016.

2. Notices were issued to the respective parties and in response thereof, CPIO is present in person whereas the appellant has neither turned up nor made any submission by any mode.

3. Perusal of the memorandum of Appeal makes it clear that the Appellant has requested only for necessary directions to be issued to the CPIO basing upon the material available on record. It is pertinent to mention that earlier the same Appellant has preferred an Appeal which was disposed of by me vide order dated 4.8.2016 wherein vide Para 3 and 4 the grievances of the Appellant were taken care of.

4. A direction was also issued for disposal of the complaint expeditiously and a time frame of two months was also given. CPIO has stated that in compliance of my order

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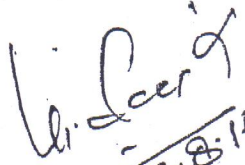
dated 4.8.2016, necessary action has already been taken and the complaint will be disposed of at the earliest.

5. Keeping in view my earlier order and the submissions made by the CPIO, there does not appear any reason or rhyme to pass any fresh directions.

6. The Appeal is disposed of in the terms as mentioned above.

7. In case, the Appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

The parties are informed accordingly.


23.8.16

(G.S. Yadav)

Joint Secretary & Legal Adviser And
First Appellate Authority

1. Sh. Manhar Prabhudas Khandawala, 111, Ajay Apartment, 11th Floor, 16, Hansaraj Lane, Byculla, Mumbai.
2. DLA/CA & CPIO (NC), Department of Legal Affairs, M/o Law & Justice, R.No.433-A, Shastri Bhawan, New Delhi - 110001 (along with copy of 1st Appeal).